

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat

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Subject:- Restoration/creation of one post of Additional Secretary for the Jammu and Kashmir Legislative Council.

Reference:- Cabinet Decision No.155/11/2017 dated 03-10-2017

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Government Order No: 5200LD(PAB) of 2017
Dated 16-10 - 2017.

Sanction is hereby accorded to the restoration/creation of one post of Additional Secretary reduced in the Jammu and Kashmir Legislative Council Secretariat vide Government order No. 1365-LD(PAB) of 2016 dated 01-04-2016.

By order of the Government of Jammu and Kashmir

Sd/-
Ab. Majid Bhat
Secretary to Government,
Department of Law, Justice and Parliamentary
Affairs

No:- LD(PAB)2015/35-creation/spl. Secy.

Dated:- 16 - 10 - 2017.

Copy to the:-

1. Principal Secretary to Government, Finance Department.
2. Commr/Secretary to Government, General Administration Department.
3. Secretary, J&K Legislative Council for information and n/a.
4. OSD to the Hon'ble Minister for Parliamentary Affairs for information of the Hon'ble Minister
5. Private Secretary to the Chief Secretary for information of the worthy Chief Secretary.
6. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
7. Government order file.
8. File concerned.


Assistant Legal Remembrancer,
Department of Law, Justice and Parliamentary
Affairs

16/10/2017